

HIGH COURT OF CHHATTISGARH: BILASPUR

NOTIFICATION

No. 279 /Confdl./2017
II-1-4/2017

Bilaspur, dated 27/06/2017

It is hereby notified that pursuant to Notification No. K.13016/02/2016-US.II, dated 21st June, 2017 of the Government of India, Ministry of Law and Justice, (Department of Justice), New Delhi, Hon'ble Shri Justice Sharad Kumar Gupta, Hon'ble Shri Justice Ram Prasanna Sharma and Hon'ble Shri Justice Arvind Singh Chandel have assumed charge of the office of Additional Judge of the Chhattisgarh High Court in the forenoon of June 27, 2017.

BY ORDER OF
HON'BLE THE CHIEF JUSTICE


(GAUTAM CHOURADIA)
REGISTRAR GENERAL

Endt. No. 280 /Confdl./2017
II-1-4/2017

Bilaspur, dated 27/06/2017

Copy forwarded to the :

1. Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court, New Delhi.
2. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
4. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
5. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
6. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Puthichira Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd..2/-

13. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Principal Secretary to the Hon'ble Governor of Chhattisgarh, Raj Bhavan, Raipur.
17. Principal Secretary to Hon'ble Chief Minister, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur.
18. Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
19. Secretary General, Supreme Court of India, New Delhi for information.
20. Joint Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi for information with reference to Notification No. K. 13016/02/2016-US.II, dated 21st June, 2017.
21. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
22. Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
23. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
24. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
25. Registrar General, High Court of Allahabad, Allahabad.
26. Registrar General, High Court of Andhra Pradesh, Hyderabad.
27. Registrar General, High Court of Calcutta, Kolkata.
28. Registrar General, High Court of Delhi, Delhi.
29. Registrar General, High Court of Gauhati, Guwahati.
30. Registrar General, High Court of Gujarat, Sola.(Ahmedabad).
31. Registrar General, High Court of Himachal Pradesh, Shimla.
32. Registrar General, High Court of Jammu & Kashmir, Jammu.
33. Registrar General, High Court of Jharkhand, Ranchi.
34. Registrar General, High Court of Karnataka, Bangalore.
35. Registrar General, High Court of Kerala, Ernakulam.
36. Registrar General, High Court of Madhya Pradesh, Jabalpur.
37. Registrar General, High Court of Madras, Chennai.
38. Registrar General, High Court of Odisha, Cuttack.
39. Registrar General, High Court of Patna, Patna.
40. Registrar General, High Court of Punjab & Haryana, Chandigarh.
41. Registrar General, High Court of Rajasthan, Jodhpur.
42. Registrar General, High Court of Sikkim, Gangtok.
43. Registrar General, High Court of Uttrakhand, Nainital.
44. Registrar General, High Court of Bombay, Mumbai.
45. Registrar General, High Court of Manipur, Imphal.
46. Registrar General, High Court of Meghalaya, Shillong.
47. Registrar General, High Court of Tripura, Agartala.
48. Registrar, Central Administrative Tribunal, New Delhi.
49. Chairman, Bar Council of India, New Delhi.
50. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
51. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.

52. District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Mahasamund/ Mungeli/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Janjgir-Champa for information
53. Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M), High Court of Chhattisgarh, Bilaspur for information.
54. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information & necessary action.
55. Deputy Registrar (Writ & Copying/ Criminal/ Civil/ Works/ Vigilance & I. and E./ District Establishment/ Protocol/ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
56. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
57. Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Criminal /Civil /Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ Record Room (Admn.)/ Receipt & Dispatch/ Record Room (Writ)/ Record Room (Civil)/ Record Room (Criminal)/ Stationary/ Supreme Court/ Writ/ I.L.R. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
58. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information & necessary action.
59. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
60. Registrar, C.G. State Consumer Disputes Redressal Commission, Behind New Bus Stand (Old Bus Depot No.1) Pandri, Raipur
61. Registrar, Arbitration Tribunal, Shaheed Veer Narayan Singh Bhawan, Nagar Ghadi Chowk, Raipur for information.
62. President, Industrial Court, Raipur for information.
63. Treasury Officer, Bilaspur for information.
64. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official web-site of this High Court.

(GAUTAM CHOURADIA)
REGISTRAR GENERAL

26/9/2020